

IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'A' BENCH, KOLKATA

(Before Sri J. Sudhakar Reddy, Hon'ble Accountant Member & Sri S. S. Godara, Hon'ble Judicial Member)
[VIRTUAL COURT HEARING]

ITA No.1138/Kol/2018
Assessment Years: 2013-14

Smt. Kiran Devi Patni.....Appellant
C/o M.L. Kojani, 28B,
Radhaniketan Bldg., 4th Floor,
Kolkata - 700020.
[PAN :AFRPP9172N]

Vs.

PCIT-11, Kolkata.....Respondent

Appearances by:

None

Shri Imokaba Jamir, CIT-DR, appeared on behalf of the Revenue.

Date of concluding the hearing : December 9th, 2020

Date of pronouncing the order : December 14, 2020

ORDER

Per J. Sudhakar Reddy, AM :-

This appeal filed by the assessee is directed against the order of the Learned Principal Commissioner of Income Tax- 11, Kolkata dt. 27/03/2018 for the Assessment Year 2013-14.

2. The ld. Counsel for the assessee has filed a petition dated 06.10.2020 before the Tribunal seeking to withdraw this appeal. The ld. DR had raised no objection in this regard.

3. After hearing the ld. DR, we dismiss this appeal as withdrawn.

4. In the result, the appeal of the assessee is dismissed as withdrawn.

Kolkata, the 14 day of December, 2020.

Sd/-

[S. S. Godara]
Judicial Member
Dated : 14.12.2020
Biswajit

Sd/-

[J. Sudhakar Reddy]
Accountant Member

ITA No.1138/Kol/2018
Smt. Kiran Devi Patni
Assessment Years: 2013-14

Copy of the order forwarded to:

1. **Smt. Kiran Devi Patni**
C/o M.L. Kojani, 28B,
Radhaniketan Bldg., 4th Floor,
Kolkata – 700020.
2. **PCIT-11, Kolkata**
3. CIT(A)-
4. CIT- ,
5. CIT(DR), Kolkata Benches, Kolkata.

True copy
By order

Assistant Registrar
ITAT, Kolkata Benches